



I-11

% 16.09.2010


Present: Mr. K.R. Manjani, Advocate for the appellant.  
Mr. Sanjeev Sabharwal, Advocate for the respondent.

+ ITA 492/2010

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In view of the orders passed today in ITA 947/2009, the counsel for the appellant seeks leave to withdraw this appeal.

Dismissed as withdrawn.

  
A.K. SIKRI, J.

  
REVA KHETRAPAL, J.

SEPTEMBER 16, 2010

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